

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).9891/2011

(From the judgement and order dated 16/11/2009 in TTR
No.1219/2006 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

COMMISSIONER, TRADE TAX, UP

Petitioner(s)

VERSUS

S/S	T. B.	FURNITURE	Respondent (s)
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(with appln(s) for c/delay in filing SLP, c/delay in refiling
SLP
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Date: 02/09/2011 This Petition was called on for hearing today.

CORAM : HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA
HON'BLE MR. JUSTICE ANIL R. DAVE

For Petitioner(s)	Mr.	Sunil Gupta, Sr. Adv.
	Mr.	Shantanu Krishna, Adv.
	Mr.	Tanmay Agarwal, Adv.
	Mr.	Gunnam Venkateswara Rao, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

None appears for the respondent when the matter is called out.

Delay condoned.

Leave granted.

(NAVEEN KUMAR)
COURT MASTER

(RENU DIWAN)
COURT MASTER